

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.


Monthly statement regarding Pendency & Disposal report for the month of October, 2020.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	188	0	100	8	0	0	288	8
Addl. District & sessions Judge kailashahar, Unakoti District.	21	0	86	2	0	0	107	2
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	102	0	0	0	0	0	102	0
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	76	0	306	77	292	0	674	77
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	144	8	258	54	437	0	839	62
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	48	0	133	0	42	0	223	0
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	28	1	152	0	238	0	418	1

No.F.14(A)(71)-DJ/U/M-9/2018-20/ 3628

Dated, Kailashahar
The 5th Nov., 2020

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar.